

F. No. J-11017/26/2023-Judicial (2)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 13th January, 2025

CORRIGENDUM

With reference to this Department's Order No. J-11017/26/2023-Judicial dated 13.03.2024, the name of Advocate occurring at serial number 20 in List 'B', Central Administrative Tribunal (PB), New Delhi, under heading 'Senior Panel Counsel' i.e. Ms. Neelima Rathore may be read as "**Ms. Neelima Rathore**".

2. Rest of the contents of the aforesaid order dated 13.03.2024 shall read same.
3. Hindi version of this corrigendum will follow.


(M. C. Prusty)

Senior Government Advocate

Copy (through email) to :-

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary / All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. The Registrar, CAT (PB) New Delhi.
4. The In-charge, Litigation (High Court/CAT) Section.
5. Ms. Neelima Rathore, Sr. Panel Counsel, CAT (PB) New Delhi.
6. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
7. LIMBS team of Department of Legal Affairs.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Spare copies.


13.01.2025

(Kumar Gaurva)
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